

[1]

SC No.6/19
CNR No.DLCT11-000518-2019
State vs. Gopal Goyal Kanda & Anr.

Matter is taken up today for hearing through Video Conferencing in terms of Office Order No.417/RG/DHC dated 27.8.2020 and Circular issued by Ld. District & Sessions Judge-cum-Special Judge (CBI), Rouse Avenue District Court, New Delhi, regarding Duty Roster of the Judicial Officers and Modalities in respect of hearing bearing No.E-10559 10644/Power/Gaz./RADC/2020 dated 28.8.2020 and No.E-10927-11013/Power/Gaz./RADC/2020 dated 30.8.2020 respectively.

04.9.2020 **(Proceeding through VC on CISCO WEBEX)**
Present: Sh. Manish Rawat, learned Additional PP for the State.
A-1 Gopal Goyal Kanda is absent.
Sh. R S Malik and Sh. Rajeev Sirohi, Ld. Counsel for A-1 Gopal Goyal Kanda.
A-2 Ms. Aruna Chadha through VC.
A-3 Chand Shiv Roop Singh is P.O.

This matter is at the stage of PE. However, in terms of the Order No.Power/Gaz./RADC/2020/E-7784-7871 dated 30.7.2020 and No.E-10559 10644/Power/Gaz./RADC/2020 dated 28.8.2020 evidence shall be recorded only in ex-parte and uncontested matters where the same is required to be tendered by way of affidavit.

In view of the above, the matter stands adjourned to 05.10.2020 for PE.

An application was moved by A-1 Gopal Goyal Kanda seeking directions to the Passport Authority for renewal of his passport which is expiring on 25.11.2020. This application was received online at the official email ID of the court.

I have gone through the application. Learned counsel for the applicant/ A-1 Gopal Goyal Kanda is directed to file the hard copy of the

[2]

application in the court as and when the physical hearing in the court is resumed.

The notice of the application is accepted by the learned APP for the State. Copy of the application along with documents annexed be sent to the learned APP for the State at his email ID by the reader of the court.

Let this application be listed for consideration on 15.9.2020 through VC. Reply to this application be filed by the State at least one day prior to the date of hearing on the said application.

Matter is being listed for consideration of application of A-1 Gopal Goyal Kanda on **15.9.2020 at 10.30 am through VC** and for PE on **05.10.2020 at 10.30 am**.

The Digitally signed order is being sent to Sh. Brijesh Andani, Reader of the Court on E-mail ID of the court i.e. readercbi09radc@gmail.com with the direction to place the order on the record as and when the regular functioning of the Courts is resumed or whenever he visits court as per Duty Roaster and send copy of the order to Computer Branch, RADC for uploading on Official Website.

**(AJAY KUMAR KUHAR)
Additional Sessions Judge/
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 04.9.2020 (SR)**

DL-00036

[3]